GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.1897 ANSWERED ON 11.12.2025

REVISED PROMOTION POLICY IN POWER SECTOR

1897. DR. MALLU RAVI:

Will the Minister of POWER be pleased to state:

- (a) whether the revised promotion policy introduced in PSUs including Power Finance Corporation (PFC) prescribed disproportionately high cut-off marks for SC/ST officers and whether a majority of the dropouts across levels belong to SC/ST categories, if so, the details thereof;
- (b) whether instances have been reported where the policy was subsequently altered to accommodate junior favoured officers, selectively promoting a small number of SC/ST officers while denying promotions to a large number of senior SC/ST officers and if so, the details thereof;
- (c) whether there are cases where junior General Category officers were promoted in their first attempt while senior SC/ST officers were rejected and if so, the details of such cases; and
- (d) whether the Ministry intends to investigate these issues and review or recall the revised promotion policy in the interest of fairness, transparency and adherence to reservation norms and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a): No.
- (b) & (c): No. The promotions in the Central Public Sector Enterprises (CPSEs) under Ministry of Power, are being made on merit-cum-seniority basis and in adherence to reservation guidelines issued by Government of India from time to time for upholding the principles of fairness, equality and non-discrimination.
- (d): In view of above, the question does not arise.
